

No.GOB(I) 2/2020

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 18<sup>TH</sup> DECEMBER, 2020.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of Senior Civil Judge is ordered in the interest of public service, to take effect from **28<sup>th</sup> December, 2020:-**

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Mallari Chidambarao Nadagouda	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur. <b>(ON REPATRIATION)</b>	Senior Civil Judge, Aland. (Vice Smt. Hiremath Shobharani Babayya – promoted as District Judge)
2	Smt. Ishrath Jahan Ara	Addl. Senior Civil Judge, Shivamogga.	Prl. Senior Civil Judge and CJM, Shivamogga. (Vice Sri. Lakshminarayana Bhat.K. – promoted as District Judge)
3	Smt. M. Anitha	I Addl. Senior Civil Judge, Mangaluru.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru. (Vice Sri. A.G.Gangadhar – promoted as District Judge)
4	Sri. Madhvesh Daber	XIX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Krishnamurthy R. Padasalgi – promoted as District Judge)
5	Sri. Ravi @ Ravindra Devakareppa Ari	II Addl. Senior Civil Judge, and JMFC., Dharwad.	Prl. Senior Civil Judge and JMFC., Hubballi. (Vice Sri. Nagarajappa A.K - promoted as District Judge)

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6	Sri. Padma Prasad	Senior Civil Judge, OOD, IV Addl. Solicitor and Ex-officio Deputy Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Girisha Bhat.K. – promoted as District Judge)
7	Sri. Santhosh Kumar Shetty.N.	II Addl. Senior Civil Judge, Mysuru.	Prl. Senior Civil Judge and CJM, Mysuru. (Vice Sri. Sunil A. Shettar – promoted as District Judge)
8	Sri. Nagaraje Gowda	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	XXXII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Hattikal Prabhu.S. – promoted as District Judge)
9	Sri. Prithviraj Vernekar	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Abdul Rahim Hussain Shaikh – promoted as District Judge)
10	Sri. Gudi Vasudev Radhakant	Addl. Senior Civil Judge, Haveri.	Prl. Senior Civil Judge and CJM, Haveri. (Vice Sri. Annugouda V. Patil – promoted as District Judge)

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11	Sri. Sharanabasappa Basappa Kembhavi	Addl. Senior Civil Judge and JMFC, Hassan.	Prl. Senior Civil Judge and CJM, Hassan. (Vice Smt. Roopa Ramarao Kulkarni – promoted as District Judge)
12	Smt. K. Srividya	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri. <b>(ON REQUEST)</b> <b>(ON REPATRIATION)</b>	Senior Civil Judge, Maddur. (Vice Sri. B.Ganesha - promoted as District Judge)
13	Sri. Rajesh Maruthi Kamate	Addl. Senior Civil Judge and JMFC, Ranebennur.	Prl. Senior Civil Judge and JMFC, Ranebennur. (Vice Sri. B.G. Pramoda – promoted as District Judge)
14	Sri. Bhat Manjunath Narayan	IV Addl. Chief Metropolitan Magistrate, Bengaluru City.	I Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. V.Jagadeesh – promoted as District Judge)
15	Smt. Preeti Sadguru Sadarjoshi	I Addl. Senior Civil Judge and JMFC., Davanagere.	Prl. Senior Civil Judge and CJM, Davanagere. (Vice Smt. E.Chandrakala – promoted as District Judge)
16	Smt. Shirin Javeed Ansari	Senior Civil Judge, OOD, Head of Legal Cell, Primary & Secondary Education Department, M.S.Building, Bengaluru.	Service are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government (opinion-2), Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. Mansoor Ahmed Zaman – promoted as District Judge)

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17	Sri. B.K.Ravikantha	Senior Civil Judge and JMFC, Holenarasipur.	Service are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan. (Vice Sri. Basavaraja C.K. – promoted as District Judge)
18	Sri. Nandeesh R.P.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. (Vice Sri. Somashekhar C. Badami – promoted as District Judge)
19	Sri. Jithendranath C.S.	I Addl. Senior Civil Judge and JMFC., Chitradurga.	Prl. Senior Civil Judge and CJM, Chitradurga. (Vice Sri. T.Shivanna – promoted as District Judge)
20	Sri. Vijeth.V.	Addl. Judge, Court of Small Causes, Mysuru.	Prl. Judge, Court of Small Causes, Mysuru. (Vice Sri. N.Subramanya – promoted as District Judge)
21	Smt. Anitha N.P.	I Addl. Senior Civil Judge, Kolar.	Prl. Senior Civil Judge and CJM, Kolar. (Vice Smt. Shayma Khamroz – promoted as District Judge)

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22	Sri. Prabhakara Rao	Prl. Senior Civil Judge and JMFC, Bhadravathi.	Senior Civil Judge and JMFC, Soraba. (Vice Smt. Shrikaveri B. Kalmath – promoted as District Judge)
23	Sri. Sanjay Parashuram Gudagudi	II Addl. Senior Civil Judge and JMFC., Hubballi.	Prl. Senior Civil Judge and CJM, Dharwad. (Vice Sri. Srikanth S.V. - promoted as District Judge)
24	Smt. Zaibunnisa	Addl. Senior Civil Judge, Tumakuru.	Prl. Senior Civil Judge and CJM, Tumakuru. (Vice Sri. B. Dasaratha – promoted as District Judge)
25	Sri. N.Subramanya	X Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru. (Vice Sri. Alva Shantanna Muthappa – promoted as District Judge)
26	Sri. Parashuram Fakeerappa Doddamani	II Addl. Senior Civil Judge, Belagavi.	Prl. Senior Civil Judge and CJM, Belagavi. (Vice Sri. Venkatesh - promoted as District Judge)
27	Smt. Bhavani L.J.	II Addl. Senior Civil Judge and JMFC., Udupi.	Prl. Senior Civil Judge and CJM, Udupi. (Vice Sri. Vivekananda Shivaram Pandit – promoted as District Judge)
28	Sri. R.Chandrappa Honnur	II Addl. Senior Civil Judge, Gokak.	Senior Civil Judge and JMFC, Athani. (Vice Sri. Gururaj Gopalachar Shirol – promoted as District Judge)

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29	Smt. Sarva-mangala.K.M.	I Addl. Senior Civil Judge, Ballari.	Prl. Senior Civil Judge and CJM, Ballari. (Vice Smt. Veena Mallanaik Naikar – promoted as District Judge)
30	Smt. Bankapur Parveen Abdulhameed	Senior Civil Judge, OOD, I Addl.Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. <b>(ON REPATRIATION)</b>	XVI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Sri. Sreepada.N. – promoted as District Judge)
31	Sri. Ganesh Padiyar U.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. B.N. Sujatha – promoted as District Judge)
32	Sri. Devaraj Bhute	VI Addl. Senior Civil Judge and JMFC, Mysuru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru. (Vice Sri. Basagonda Pulikesh Devamane – promoted as District Judge)
33	Sri. Shameer Peersab Nandyal	II Addl. Senior Civil Judge and JMFC, Mandya.	Senior Civil Judge and JMFC, Krishnarajapet. (Vice Sri. Krishna Prasad Rao.K. – promoted as District Judge)

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34	Smt. Vijayalaxmi Ghanapur	XIX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. (Vice Smt. Bankapur Parveen Abdulhameed – transferred)
35	Sri. Rachoti Mahagundappa Shirur	XXII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	IV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Bhat Manjunath Narayan – transferred)
36	Smt. Rehana Sultana	Addl. Senior Civil Judge and JMFC, Sagar.	Prl. Senior Civil Judge and JMFC, Sagar. (Vice Sri. G.Raghavendra - promoted as District Judge)

BY ORDER OF THE HIGH COURT,

**Sd/-**

(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of  
publication in the next issue of Gazette in Part-II, Section 2, through the  
Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, all the  
Prl. District & Sessions Judges in the State, the Chief Judge, Court of  
Small Causes, Bengaluru City, with a direction to circulate this  
notification to the Officers and courts concerned and make necessary  
arrangements for relieving the officers concerned.

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2. The Officers at Sl.Nos.2 to 5, 7, 10, 11, 13 to 15, 19 to 29, 31, 33, 35 and 36 of the notification, with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
3. The Officers at Sl.Nos.16, 17, 18, 32 and 34 of the notification, with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
4. The Officers at Sl.Nos.1, 6, 8, 9, 12 and 30 of the notification, with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
5. The Accountant General in Karnataka, Bengaluru.
6. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
21. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
22. Spare copies

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